

Published by Authority EXTRAORDINARY ISSUE

Agartala, Thursday, June 13, 2019 A. D., Jyaistha 23, 1941 S. E.

PART--I-- Orders and Notifications by the Government of Tripura, The High Court, Government Treasury etc.

Government of Tripura Forest Department

No.F.7(135)/For/FP-2015/8426-477

Dated, Agartala, the 10th June, 2019.

NOTIFICATION

In exercise of the powers conferred by section 41,42 and 76 of the Indian Forest Act, 1927 and read with the Gazette Notification No.5 dated 08/01/2018 on Indian Forest (Amendment) Act, 2017 issued by Ministry of Law & Justice, the State Government makes the following rules further to amend the Tripura Forest Transit Rules 1952 (here-in-after referred to as the Principal Rules), namely:

1. Short title and commencement:

- (i) These Rules may be called "The Tripura Forest Transit (5th Amendment) Rules, 2019",
- (ii) They shall come into force from the date of its publication in the Tripura Gazette.

2. Amendment of Sub-Rule (1) of Rule 1:

In sub-rule (1) of Rule 1 of the Principal Rules, after the expression except under paragraph 12", the expression "and Rule 12 A" shall be inserted.

3. After rule 12 of the Principal Rules, the following new rule shall be inserted-

"12A. Transport of Bamboos and Bamboo Products:

- (i) In respect of bamboos grown in private forests and plots, the owner may remove the same only on obtaining a Bamboo Pass in Form F1 (yellow colour), appended to these Rules, issued by the Beat Officer, on an application (in a prescribed format) made to him by such owner.
- (ii) In respect of bamboos grown in any land, other than private forests or plots, the Beat Officer or the Member Secretary of the Joint Forest Management Committee (JFMC) may issue the Bamboo Pass in Form F2 (green colour) appended to these Rules, on receipt of payment of charges due to the JFMC, Biodiversity Management Committee (BMC) and Tripura Biodiversity Board;

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- (iii) For exporting green bamboos outside the State of Tripura, Bamboo Pass may issued by the Sub-Divisional Forest Officer, in Form F3 (blue colour) appended to these Rules, on an application made to the Sub-Divisional Forest Officer and such pass shall be considered as the national permit."
- (iv) No restrictions on movement of finished bamboo products or value added bamboo products No.G.P../T.P. shall be enforced.
- 4. This will be effective from the date of its issue.

By order of the Governor,

Shivanand S. Talawar, IFS
Joint Secretary to the
Government of Tripura.

মায়তন টাকার পরিমান Volume) BMC TBB BMC TBB তারিখ (Date)	ফরম 'এফ ২' (Form 'F ₂ ') বাঁদেশর পাশ (Bamboo pass) পরিমান ও সংখ্যা (Quantity) (Weight &	নাম (Name) ঠিকানা (Address) বাঁশের প্রকার (Bamboo species) কাথায় হইতে প্রাপ্ত (From where acquired) কোথায় যাইবে (Destination)
	িঞ্গুরা সরকার Government of Tripura ভূজি কুল্লিলিলিলিলিলিলিলিলিলিলিলিলিলিলিলিলিলিল	বহি নং (Book no) বাঁশের পাশ (Bamboo pass)

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	কোথায় হইতে প্লাপ্ত(From where acquired) কোথায় যাইবে (Destination) নিৰ্দিষ্ট পথ (Definite Road) ম্যাদের শেষ ভারিখ (Validity up to)		বাঁশের প্রকার (Bamboo species)	নাম (Name) ঠিকানা (Address)		বহি নং (Book no) বাঁশের পাশ (Bamboo pass)
)up to)		পরিমান ও সংখ্যা (Quantity)	পিতার নাম (Fath	ফ্রম 'এফ ৩' (Form 'F ₃ ') বাঁশের পাশ (Bamboo pass)	িঞুৰা সরকার Government of Tripura ক্রি বন দপ্তর (Forest Department)
	স্বাক্ষর(Signature)তারিখ (Date)তারিখ (Date) তারিখ (Date) (B.O/Member Secretary JFMC) বি ও/ মেম্বার সেক্রেটারি জে.এফ.এম.সি		ওজন, আয়তন (Weight & Volume)	পিতার নাম (Father's Name)	orm 'F ₃ ') श्रीका pass)	ঞিপুরা সরকার vernment of Tripura ক্রি ক্রি বন দপ্তর orest Department)
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	ary JFM রি জে.এ		টাকা (Amo			
	ে) ফু.এম.সি	Z N	টাকার পরিমান (Amount Paid)		,	in the second
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Application for Bamboo Pass (Yellow Colour) for Felling and Transit of Bamboo from Jote land

То	
The Beat Officer (Concerned)	
Range	
Sub-Division	
District.	
Sir,	
I/Weinhabitant(s) of	in
P.S are the legal j	otedar/allotter/owner of the land
C.S.Plot NoKhatian No	Mouja
The CS Plot No has the Standing	No. of
Bamboos. The name of Bamboo species is	and number
of Bamboos to be extracted and transported is	Nos.
The Plot boundaries are as under	
North	
O and the	
South	
East	
West	
vvest	.0
The related certificate map, parcha and photograph of the under Pass (Yellow Colour) may be issued for Felling and Transit of ban	
Hereby I declare that no bamboo is extracted outside the abo	ve mentioned plot.
	Yours faithfully,
Enclo:Certified Copy of Map	Jotedar
Certified Copy of Parcha One Photo of Jotedar	Resident of
Photo Identity Card	
The Signature of the jotedar are attested & done in my presence: Beat Officer (Concerned):	
boat officer (correction).	

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GOVERNMENT OF TRIPURA FOREST DEPARTMENT. Aranya Bhawan Pandit Nehru Complex, Kunjaban Agartala, Tripura (West)

No.F.7(135)/For/FP-2015/8374-425

Dated, Agartala, the 10th June, 2019.

NOTIFICATION

The Governor, Tripura is pleased to revise the export duty on export of green bamboo outside State as follows:-

Group		Category / Species	Rate (in Rs.)
Group-XI (Bamboo for export	i)	Muli Bamboo	Rs. 2000/- (per hundred)
outside Tripura)	ii)	Other Bamboo	Rs. 5000/- (per hundred)

- 2. This is in partial modification of the Notification issued vide No. F. 7(179)/For/2013/UPWARD PRICE/27224-325 dated 12/12/2013.
- 3. The Governor, Tripura further is pleased to impose certain charges on collection of green bamboo grown in RF/PRF or government land as follows:-
- (i) 5% of purchase price as contribution to revolving funds of local Joint Forest Management Committees (JFMCs).
- (ii) Statutory fee of 2% of purchase price by the Biodiversity Management Committees (BMCs).
- (iii) 1% of purchase price by the Tripura Biodiversity Board (TBB) as access benefit sharing fees.
- 4. This will be effective from the date of its issue.

By order of the Governor,

Shivanand S.Talawar, IFS
Joint Secretary to the
Government of Tripura.